

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 25th May, 2023

No.HC.VII-17/2023/4713/A. In pursuance to the revocation of suspension order of Shri Rajneesh Bora, he is transferred and posted as the Secretary, District Legal Services Authority, Hamren, West Karbi Anglong vice Shri Rahul Medhi already transferred.

No.HC.VII-17/2023/4714/A. In partial modification to this Registry's earlier Notification No.HC.VII-17/2023/4458 dated 18th May, 2023, Shri Ashraf Ahmed Choudhury, is transferred and posted as the Addl. Chief Judicial Magistrate, Dima Hasao, Haflong vice Shri Basab Bijay Bhattacharjee already transferred.

Shri Ahmed will hand over charge of his Court and office to the Munsiff-cum-Judicial Magistrate First Class, Gohpur and proceed to join his new assignment immediately.

The power is personal to the Officers concerned and may be exercised by them at any station.

By Order,

Sd/- Roman Baruah

REGISTRAR (VIGILANCE)

Memo No. HC.VII-17/2023/ 4715-4738 /A. Dated 25.05.2023

Copy to:-

1. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, _____
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, STAT & Member, MACT, NO.1, Kamrup, Guwahati

9. The Special Judge, Assam, Guwahati

10. The Special Judge, CBI & NIA, Assam, Guwahati

11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.

He is requested to release the following officer from the post of District Legal Services Authority as per Notification:

a) Shri Ashraf Ahmed Choudhury

He is also requested to appoint the following officer as Secretary, District Legal Services Authority as per Notification:

1. Shri Rajneesh Bora,

12. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur/Goalpara/ Kamrup, Amingaon,
13. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati,
14. The Joint Registrar (_____), Gauhati High Court, Guwahati,
15. The Chief Judicial Magistrate, _____
16. Shri Rajneesh Bora,
17. Shri Ashraf Ahmed Choudhury,
18. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati,
19. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati,
20. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website,
21. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati,
22. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette,
23. The Treasury Officer, West Karbi Anglong, Hamren for information.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI